

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 19 of 2014

Dated : 28th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr Buddy A. Ranganadhan and
Mr. Hasan Murtuza
Counsel for the Respondent(s) : Mr. Prashanto Sen, Mr. Rutwik Panda
Ms. Anushruti, Ms. Anshu Malik for
OERC
Mr. Raj Kumar Mehta and Mr. Abhishek
Upadhyay for R-2

ORDER

Post the matter for hearing before Court II on **09.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sh